

(b) and (c). Specific suggestions and proposals, as and when received, are considered by the Municipal Body. The D.M.C. and N.D.M.C. have not received any such proposal for their consideration.

#### Dispute between Punjab and Haryana over Control of Canal Headworks

\*1646. SHRI V. NARASIMHA RAO : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that there is a dispute between Punjab and Haryana on the control of the three Canal Headworks at Rupar, Harike and Ferozepur ;

(b) the terms of the agreement under the Punjab Reorganisation Act in regard to these Headworks ;

(c) the respective stands of the Punjab and Haryana Governments ; and

(d) whether Government propose to mediate in the matter to help the parties arrive at an amicable settlement ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) The control of the three Canal Headworks at Rupar, Harike and Ferozepore has not been handed over by the Punjab Government to Bhakra Management Board. The Haryana Government is pressing for the transfer of their control under the provisions of the Punjab Reorganisation Act, 1966.

(b) Section 79(1) (c) of the Punjab Reorganisation Act, 1966, provides that the administration, maintenance and operation of these Headworks is to be with the Bhakra Management Board, set up under the Act.

(c) According to Punjab Government the issue of transfer of the control of these Headworks is a part of the larger political issues connected with the arbitration on Bhakra Nangal Project by the Prime Minister of India. The State of Haryana on the other hand wants the control of these headworks to be with Bhakra Management Board in accordance with the Act,

(d) Yes, Sir.

#### Private Practice by Government Doctors

\*1647. SHRI G. Y. KRISHNAN : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the justification in allowing private practice to Government doctors when other services are not allowed private work ; and

(b) whether Government propose to remove such disparities ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) Private practice is not allowed to the doctors of the C. H. S.

(b) Does not arise.

#### बम्बई में आयातित स्टेनलैस स्टील का पकड़ा जाना

\*1648. श्री यशबन्त सिंह कुशवाह : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बम्बई में सीमा-शुल्क प्राधिकारियों ने जापान से आयात किया गया स्टेनलैस स्टील बहुत बड़ी मात्रा में पकड़ा है ;

(ख) यदि हां, तो उसका व्योरा क्या है ;

(ग) किस फर्म को आयात परमिट दिया गया था और उसकी शर्तें क्या थी ; और

(घ) क्या उन शर्तों का विधिवत पालन किया गया था ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री प्र० चं० सेठी) : (क) जी हां ।

(ख) बम्बई सीमा शुल्क प्राधिकारियों ने बम्बई और दिल्ली में लगभग 97 मीट्रिक टन ऐसा माल पकड़ा है जिसके बारे में दावा तो यह था वह "स्टेनलैस स्टील ऐंगल" है, लेकिन आरोप यह था कि वह "स्टेनलैस स्टील की चद्दरें" हैं । चासू बाजार दरों के अनुसार इस माल का अनुमानित मूल्य 31 लाख रुपये बताया गया है ।

(ग) यह माल मेसर्स मिनरल्स एण्ड मेटल्स ट्रेडिंग कारपोरेशन आफ इण्डिया, नई दिल्ली के नाम जारी जिये गये दो लाइसेंसों पर आयात